

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

OA/TA/MP No. 49/2001  
DA No. 40/2001

B. H. Yadav & Ors Versus no 9 & Ors

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                                                               |
|---------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 2.2.2001.     | <p>Mr. P. N. Jati - Counsel for the applicant.</p> <p>The Counsel for the applicant wants to withdraw the O.A. Consequently the O.A is dismissed as withdrawn. The M.A has become infructuous and disposed of accordingly.</p> <p><i>(Signature)</i><br/>(N. P. NAWANI)<br/>ADMINISTRATIVE MEMBER</p> <p><i>(Signature)</i><br/>A. K. MISHRA<br/>JUDICIAL MEMBER</p> |

*res*  
*W/O*  
*or*  
*(B 2207)*